

**In the National Company Law Tribunal, Jaipur**

**Item No. 110**

**CP No. 13/213-221/JPR/2019**

**UNDER SECTION 213(b) and 216,221 OF COMPANIES ACT, 2013**

**In the matter of:**

**M/s Krishna Sales Corporation & Ors. ....Applicant/Petitioners**

**VS.**

**M/s Rajasthan Industrial Gases Ltd. & Ors. ....Respondent**

**Order delivered on 30.07.2019**

**Coram: DR. POONDLA BHASKARA MOHAN, MEMBER (JUDICIAL)  
SH. RAGHU NAYYAR, MEMBER(TECHNICAL)**

For Petitioner (s) : Naresh Kumar Sejvani, Adv.

For Respondent(s) : None-appeared

**ORDER**

CP No. 13/213-221/JPR/2018 post along with IB 612(ND)/2018 on  
31.07.2019.

Sd—

**SH. RAGHU NAYYAR,  
MEMBER (TECHNICAL)**

Sd—

**(DR. POONDLA BHASKARA MOHAN)  
MEMBER (JUDICIAL)**